Anexure-6														
Name of the corporate debtor: Sun Acrylics Private Limited Date of commencement of liquidation: 30.03.2022; Revised List of Stakeholders as on: 14.10.2022														
List of operational creditors (other than Workmen, Employees and Government Dues) (Amount in₹)														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of any	Amount	Amount of	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	mutual dues, that may be set- off	of claim rejected	claim under verification	
1	Shipping Solutions	Pursuant to amendment under IBBI (Liquidation Process) Regulation, 2022, the liquidator has collated the claim which was submitted during CIRP, but not during liquidation process.	7,30,151.00	7,30,151.00	Unsecured	-	No	-	-	-	-	-		
2	Poddar	Pursuant to amendment under IBBI (Liquidation Process) Regulation, 2022, the liquidator has collated the claim which was submitted during CIRP, but not during liquidation process.	6,42,050.00	-	Unsecured	-	No	-	-	-	-	-	6,42,050.00	The creditor is yet to provide further necessary documets for its verification.
3	Jain & Co.	Pursuant to amendment under IBBI (Liquidation Process) Regulation, 2022, the liquidator has collated the claim which was submitted during CIRP, but not during liquidation process.	70,800.00	66,800.00	Unsecured	-	No	-	-	-	-	4,000.00		The claim amount include TDS amount which has been paid by Corporate Debtor. Thus Rs. 4000 TDS amount has been rejected.
	•	Total	14,43,001.00	7,96,951.00		-		-	-	-	-	4,000.00	6,42,050.00	